

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH AT CHENNAI
Appeal No.18 of 2020**

IN THE MATTER OF:

Sridevi Datla .

... APPLICANT

VERSUS

Union of India Through the Secretary
Ministry of Environment Forest
and Climate Change & 4 others

... RESPONDENTS

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Date-24.08.2021

Madhuri Donti Reddy

**M/s MADHURI DONTI REDDY
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ANNEXURE-1

CIVIL AVIATION REQUIREMENTS

CAR - 145

**APPROVAL OF MAINTENANCE
ORGANISATIONS**

Issue 02 Revision R 5

**OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION,
TECHNICAL CENTRE, OPP SAFDURJUNG AIRPORT,
NEW DELHI-110003**

FOREWORD

Rule 133B of the Aircraft Rules 1937 stipulates that organisations engaged in the maintenance of aircraft and aircraft components shall be approved.

CAR 145 Rev.0 was introduced on 26th January 2005 in order to harmonize requirements for approval of aircraft maintenance organizations with that of international requirements, which was primarily based on EASA Part-145 regulation. Since the initial issue of CAR 145, it has been revised from time to time to synchronize with EASA Part- 145.

CAR 145 Issue 02 dated 8th October 2013 is issued based on latest Revision to EASA Part-145 and further SARI 145 Revision-1 Dated 15th November 2012.

This CAR is released after careful consideration of the comments received on the draft and meetings and workshops held with the AMOs on the subject.

This CAR is issued under the provisions of Rule 133A of the Aircraft Rules 1937.

SECTION A – TECHNICAL REQUIREMENTS, RELATED AMC AND GM

145.1 GENERAL

For the purpose of this CAR, the competent authority shall be DGCA for organizations having their principal place of business in India or any other country.

AMC 145.1

For the purpose of CAR 145 DGCA should be considered as competent authority.

145. A.05 Applicability and Effectivity

Organizations involved in the maintenance of *complex motor powered aircraft* or of aircraft used for commercial air transport, and components intended for fitment thereto, shall be approved in accordance with the provisions of this CAR.

This CAR is effective forthwith and shall be complied by all new/ existing organizations.

Maintenance approvals issued in accordance with revision 1 of CAR 145 Issue 2 shall continue to remain in force. However such organizations may demonstrate compliance with the requirements of this CAR, before 31st March 2017.

Personnel qualified to carry out and/or certified non-destructive test of aircraft structures and/or components, on the basis of a standard recognized by DGCA may continue to carry out and/or certify such tests.

Note:

'Large Aircraft' means an aircraft, classified as an aeroplane with a maximum take-off mass of more than 5700 kg, or a multi engined helicopter.

'Certifying staff' means personnel responsible for the release of an Aircraft or a component after maintenance.

Maintenance' means any one or combination of overhaul, repair, inspection, replacement, modification or defect rectification of an aircraft or component, with the exception of pre-flight inspection;

Organization' means a natural person, a legal person or part of a legal person. Such an organization may hold more than one CAR 145 approval;

'Pre-flight inspection' means the inspection carried out before flight to ensure that the aircraft is fit for the intended flight;

Component' means any engine, propeller, part or appliance.

A complex motor powered aircraft means:

(1) An aeroplane:

- (i) Above 5700 Kg MTOM, or
- (ii) Certificated for more than 19 seated passengers, or
- (iii) Certificated for operation with at least two pilots, or
- (iv) Equipped with turbojet engine(s) or more than one turboprop engine, or

(2) A helicopter:

- (i) Above 3175 Kg MTOM, or
- (ii) Certificated for more than 9 seated passengers, or
- (iii) Certificated for operation with at least 2 pilots, or

(3) A tilt rotor aircraft.

145. A.10 Scope

This Section establishes the requirements to be met by an organization to qualify for the issue or continuation of an approval for the maintenance of aircraft and components.

AMC 145.A.10 Scope

Line Maintenance should be understood as any maintenance that is carried out before flight to ensure that the aircraft is fit for the intended flight.

Line Maintenance may include:

Trouble shooting.

Defect rectification.

Component replacement with use of external test equipment if required. Component replacement may include components such as engines and propellers.

Scheduled maintenance and/or checks including visual inspections that will detect obvious unsatisfactory conditions/discrepancies but do not require extensive in depth inspection. It may also include internal structure, systems and power plant items which are visible through quick opening access panels/doors.

Minor repairs and modifications which do not require extensive disassembly and can be accomplished by simple means.

For temporary or occasional cases (AD's, SB's) the Quality Manager may accept base maintenance tasks to be performed by a line maintenance organization provided all requirements are fulfilled as defined by DGCA.

Maintenance tasks falling outside these criteria are considered to be Base

Maintenance.

Aircraft maintained in accordance with "progressive" type programmes should be individually assessed in relation to this paragraph. In principle, the decision to allow some "progressive" checks to be carried out should be determined by the assessment that all tasks within the particular check can be carried out safely to the required standards at the designated line maintenance station.

For an organization to be approved in accordance with 145.A.10 as an organization located within the country means that the management as specified in 145.A.30 (a) and (b) should be located in India.

1. Where the organization uses facilities both inside and outside the country such as satellite facilities, sub-contractors, line stations etc., such facilities may be included in the approval without being identified on the approval certificate subject to the maintenance organization exposition identifying the facilities and containing procedures to control such facilities and DGCA being satisfied that they form an integral part of the approved maintenance organization.

GM 145.A.10 Scope

This Guidance Material (GM) provides guidance on how the smallest organisations satisfy the intent of CAR- 145:

1. By inference, the smallest maintenance organisation would only be involved with a limited number of light aircraft, or aircraft components, used for commercial air transport. It is therefore a matter of scale, light aircraft do not demand the same level of resources, facilities or complex maintenance procedures as the large organisation.
2. It is recognised that CAR -145 approval may be required by two quite different types of small organisations, the first being the light aircraft maintenance hangar, the second being the component maintenance workshop, e.g. small piston engines, radio equipment etc.
3. Where only one person is employed (in fact having the certifying function and others), this organisation approved under CAR-145 may use the alternatives provided in this Guidance Material limited to the following:

Class A2	Base and Line maintenance of Aeroplanes of 5700kg and below (piston engines only).
Class A3	Base and Line maintenance of single engined helicopters of less than 3175kg.
Class A4	Aircraft other than A1, A2 and A3
Class B2	Piston engines with maximum output of less than 450 HP Class C Components.
Class D1	Non destructive Inspections.

Typical Aircraft Maintenance Program (Example)

Maintenance	Check	When (an average)	Description	Examples
Line	Transit, daily or 48 h	After each stop or when aircraft is on ground more than 4 hours	Normally includes a visual inspection of the aircraft to look for obvious damage and deterioration.	Check fluid levels and emergency equipment, inspect wheels and brakes.
	A	500 FH or 2 months	Accomplished at a designated maintenance station and includes the opening of access panels to check and service certain items. Some limited special tooling, servicing, and test equipment is required.	General external visual inspection of aircraft structure for evidence of damage, deformation, corrosion, missing parts; crew oxygen system pressure check; operationally check emergency lights; lubricate nose gear retract actuator; check parking brake accumulator pressure; perform Built-in Test Equipment (BITE) test of Flap/Slat Electronics Unit.
	B	1100 FH or	This is a slightly more detailed check of components and systems. Special equipment and tests may be required. It does not involve detailed disassembly or removal of components.	
Base	C	Every 4000 FH or 20 months	This is an extensive check of individual systems and components for serviceability and function. It requires a thorough visual inspection of specified areas, components and systems as well as operational or functional checks. It is a high-level check that involves extensive tooling, test equipment, and special skill levels. 'C' checks remove the airplane from the revenue schedule for 3 to 5 days. The 'C' check includes the lower checks, i.e., 'A,' 'B,' and Daily checks.	Visually check flight compartment escape ropes for condition and security; check operation of DC bus tie control unit; visually check the condition of entry door seals; operationally check flap asymmetry system; pressure decay check APU fuel line shroud; inspect engine inlet TAI ducting for cracks.
	D / HMV	25000 FH or 6 years	This can also be referred to as the structural check. It includes detailed visual and other non-destructive test inspections of the aircraft structure. It is an intense inspection of the structure for evidence of corrosion, structural deformation, cracking, and other signs of deterioration or distress and involves extensive disassembly to gain access for inspection. Special equipment and techniques are used. Structural checks are man-hour and calendar-time intensive. The 'D' check includes the lower checks, i.e., 'A,' 'B,' 'C,' and daily checks. This check removes the airplane from service for 20 or more days.	Inspect stabilizer attach bolts; inspect floor beams; detailed inspection of wing box structure.

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4806
(To be answered on the 30th March 2017)

ANNEXURE-2

MRO FACILITIES FOR AVIATION SECTOR

4806. **SHRI KANWAR SINGH TANWAR**
SHRI DIBYENDU ADHIKARI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Maintenance, Repair and Overhaul (MRO) for the civil aviation sector of the country has not been able to keep pace with the ever growing sector and lack of such facilities is reportedly forcing airline operators to take their planes to other countries causing business and foreign exchange losses;
- (b) if so, the details of existing MRO facilities in the country and the reaction of Government thereto;
- (c) the steps taken by the Government to enhance MRO facilities for airlines and increase the business potentials, employment generation and foreign exchange earning of the country;
- (d) the details of spending by various airlines on MRO of aircraft in the country and the percentage of expenses on MRO from abroad; and
- (e) the initiatives taken by the Government so far to make the country an MRO hub of Asia?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

- (a): Adequate facilities for Maintenance and Repair of planes are available in the country. However, for Overhaul, only limited facility is available. Therefore, operators are taking their planes to other countries for overhaul only.
- (b) to (e): There are 110 Maintenance, Repair & Overhaul (MRO's) approved in India (Appendix-'A') of which only 07 are capable of carrying out overhaul of planes, which is listed at Appendix-'B'. To increase the business potentials, employment generation and foreign exchange earning of the country, following provisions have been made in the Budget announcements for 2016-17 :
- i) The tools and tool-kits used by the MRO have been exempted from Customs duty. The exemption shall be given on the basis of list the tools and tool kits certified by the Directorate General of Civil Aviation (DGCA) approved Quality Managers of aircraft maintenance organisations.
- ii) MROs were required to provide proof of their requirements of parts, or orders from their client airlines. The process for the clearance of the parts has been

brought in line with that of the tool kits for a one time certification by DGCA approved Quality Managers in MRO's.

iii) To enable economies of scale, the restriction of one year for utilization of duty free parts has been extended to three years.

iv) To allow import of unserviceable parts including aircraft components like engines and landing gears by MROs for providing exchange / advance exchange, the concerned notification has been revised to enable advance export of serviceable parts.

v) Foreign aircraft brought to India for MRO work will be allowed to stay for the entire period of maintenance or up to 6 months, whichever is lesser, provided it undertakes no commercial flights during the stay period. The aircraft may, however, carry passengers in the flights at the beginning and end of the stay period in India. For stay beyond 6 months, DGCA's permission will be required. However, with regard to spending by various airlines on MRO of aircraft in the country and percentage of expenses on MRO from abroad, no such record is maintained by this Ministry, as it is a financial matter of an airline, in which this Ministry does not interfere.

List of DGCA Approved Indian Maintenance & Repair Organizations

S.No.	NAME AND ADDRESSES OF APPROVED INDIAN MROs
1.	AIRWORKS INDIA ENGG. PVT. LTD., COMMERCIAL MRO HANGAR, THALLY ROAD, BELGONDAPALLI, HOSUR TAMIL NADU - 635114
2.	DECCAN CHARTERS PVT LTD., JAKKUR AIRPORT, BELLARY ROAD, BANGALORE-560064
3.	HINDUSTAN AERONAUTICS LIMITED, HELICOPTER DIVISION, P.B. NO.1790, BANGALORE - 560 017
4.	TANEJA AEROSPACE & AVIATION LTD., BELAGONDAPALLI, HOSUR- 635114 TAMIL NADU
5.	VARMAN AVIATION PVT. LTD. AVIATION COMPLEX, No: 16-17, ROAD NO. 7, EPIP, WHITE-FIELD, BANGALORE- 560066
6.	AIR ASIA INDIA LTD. ENGINEERING AND LINE OFFICE 1ST FLOOR, AIRSIDE BUILDING BANGALORE INTERNATIONAL AIRPORT BANGALORE-560300
7.	COCHIN INTERNATIONAL AVIATION SERVICES LIMITED (CIASL), COCHIN INTERNATIONAL AIRPORT, KOCHI AIRPORT P.O., COCHIN -683111.
8.	M/S HINDUSTANAERONAUTICSLIMITED,ENGINEDIVISION, ADDRESS: SURANJANDASROAD,C.V. RAMANNAGARPOST, BANGALORE-560093
9.	AIRCRAFT TELECOM MAINTENANCE AGENCY, 64/4,NARASINGHA AVENUE,KOLKATA- 700074 FAX:03325504854
10.	ARROW AVIATION SERVICES PVT. LTD. KOLKATA 67/2,S.C. DHAR ROAD, KOLKATA-700090
11.	ARYAN AVIATION PVT. LTD., STATE GOVT HANGAR, BIRSAMUNDAAIRPORT, RANCHI, JHARKHAND
12.	ASSAM FLYING CLUB, LGBI AIRPORT, GUWAHATI, ASSAM-781015
13.	AVIATION WING, DEPT. OF HOME GOVT OF JHARKHAND, CIVIL AVIATION DEPARTMENT RANCHI
14.	AVIATOR CO-OPT. SOCIETY LTD. PATNA AIRPORT, PATNATEL:0612- 2224160AVIATOR COOPT. SOCIETY LTD. PATNA AIRPORT, PATNATEL:0612- 2224160
15.	HINDUSTAN AERONAUTICS LTD., BARRACKPORE, WEST BENGAL
16.	INDIAN METALS & FERRO ALLOY LTD BHUBANESHWAR BIJJUPATNAYAK, AIRPORT, BHUBANESWAR- 7561020 ,FAX: 06742596252
17.	INSTRUMENT AVION, 32, BHUPENDRA BOSE AVENUEKOLKATA- 700004
18.	TATA STEEL LTD, SONARI AERODROME ,JAMSHEDPUR-683011.
19.	ATHERTON ENGINEERING CO.(PVT.) LIMITED, 21, RN MUKHERJEE ROAD, KOLKATA-700001
20.	NSCB AVIATION(P) LTD. SCOUT PARA, GANGANAGAR, KOLKATA-70013
21.	INDOCTERS PRIVATE LIMITED; 1. PLOT NO. 22, UDYOG VIHAR, GREATER NOIDA, UP-201306 2. A-54, KAILASH COLONY, NEW DELHI- 110048
22.	E FACTOR ADVENTURE TOURISM PVT. LTD. 101-A, KUNDAN KUTIR, HARI NAGAR, ASHARAM, NEW DELHI-110014 SKYWALTZ

List of DGCA Approved Indian Maintenance & Repair Organizations

	MANISON,KUKAS, JAIPUR
23.	MAHARAJA AVIATION PVT.LTD. 87 A, GROUND FLOOR, ROAD NO. 2, MAHIPALPUR EXTENSION, NEW DELHI-110037
24.	AIRONE AVIATION PVT LTD, A260/1 Third Floor,Lane No. 6 MahipalpurExtension,New Delhi-110037 REGD. OFFICE: D- 112, PANCHSHEEL ENCLAVE, NEWDELHI-110017
25.	AVIATION BABA AERO SERVICE PVT. LTD. D-409,2ND FLOOR, RAMPHAL CHOWK SECTOR-7 NEW DELHI
26.	AUTOTRADE (AVIATION DIVISION), B- 9,1ST FLOOR,ARD COMPLEX,NEAR PALIKA BHAWAN,SECTOR -13,R.K.PURAM, NEW DELHI- 110066
27.	JET SERVICE AVIATION PVT LTD INDRAPRASTHA AEROSPACE & KNOWLEDGE PARK,SEC-77, DELHI-JAIPUR HIGHWAY (NH- 8),GURGAON,HAR YANA-122004
28.	BSF AIR WING BLOCK NO-10, CGO COMPLEX, LODHI ROAD, NEW DELHI- 110003
29.	DELHI FLYING CLUB LTD. SAFDARJUNG AIRPORT, NEW DELHI – 110 003.
30.	AIR INDIA ENGINEERING SERVICES LIMITED (AIESL)
31.	GLOBAL KONNECT AVIATION SERVICES PVT. LTD., S-324 ANSAL PALAM CORPORATE PLAZA, PALAM VIHAR, SECTOR-3, GURGAON, - 122017
32.	SPICEJET LTD, 320, PHASE IV , UDYOG VIHAR, GURGAON HARAYANA- 122016
33.	MADHYAWART AVIATION PVT. LTD. ADD: 285A, JAT CHAUPAL, PALAM, NEW DELHI-110045
34.	SAARTHI AIRWAYS PRIVATE LIMITED 309, 3RD FLOOR, G+5 BUILDING , DOMESTIC TERMINAL IGI AIRPORT , NEW DELHI - 110037
35.	SUMMIT AVIATION PVT. LTD, GENERAL AVITIION HANGER-4 , IGI AIRPORT , NEW DELHI-110037
36.	YATH AIR SERVICE P. LTD. RZ-97A, STREET NO. 9, ROAD NO. 5 MAHIPALPUR EXTN. NEW DELHI- 110037
37.	OSS AIR MANAGEMENT PVT LTD 2ND FLOOR WING A OMMERCIAL PLAZA RADISSON BLU PLAZA NH-8 MAHIPALPUR, NEW DELHI- 110037
38.	INTERGLOBE AVIATION LTD. (INDIGO) INDIGO HANGAR, TERMINAL-1, IGI AIRPORT NEW DELHI-110037
39.	LIGARE AVIATION ENGINEERING PVT. LTD. 8/87, MEHRAM NAGAR, OPPOSITE IGI AIRPORT, New Delhi - 10.
40.	M/S PIONEER FLYING ACADEMY PVT. LTD. MS-10, NH-91, ALIGARH AIRSTRIP, DHANIPUR, POSTPANETHI, ALIGARH- UTTAR PRADESH-202001
41.	HORIZON AEROSPACE (INDIA) PVT. LTD PLOT -99, UDYOG VIHAR, PHASE 1, GURGAON- 122016, HARYANA
42.	MAGNUM AVIATION PVT. LTD. 68 AC NSEZ NOIDA PH-II U.P- 201305
43.	SARAYA AVIATION PVT. LTD. HANGAR NO. 02 I.G.I AIRPORT NEW DELHI. 110037

List of DGCA Approved Indian Maintenance & Repair Organizations

44.	HIMALAYAN HELI SERVICES PVT. LTD. 08/17, GROUND FLOOR MEHRAM NAGAR, OPP. DOMESTIC ARRIVAL TERMINAL-1D, IGI AIRPORT NEW DELHI-110037
45.	FLY HIGH AIRWAYS PVT.LTD , 10-11 COURT ROAD AMRITSAR
46.	TRANS BHARAT AVIATION PVT.LTD. HANGAR NO 4 IGI AIRPORT NEW DELHI
47.	GOVT. OF UTTARAKHAND, DIRECTORATE OF STATE CIVIL AVIATION, JOLLY GRANT AIRPORT, DEHRADUN. ADDRESS:- JOLLY GRANT AIRPORT, DEHRADUN- 248140, UTTARAKHAND.
48.	VIKRAM AVIATION PVT. LTD. 134, Sector-05, IMT Manesar, Gurgaon-122050 (Haryana)
49.	VANDANA AIRCRAFT SERVICES PVT LTD. PLOT NO.17 RANA JI ENCLAVE, NAJAFGARH ROAD, NEW DELHI-110043
50.	INNOVATIVE AVIATION PRIVATE LIMITED, NEW DELHI
51.	AMBER AVIATION INDIA PVT. LTD., CIVIL AERODROME PANTNAGAR , DISTT. UDHAM SINGH NAGAR, UTTARAKHAND.
52.	AIR CHARTER SERVICES PVT. LTD. BMS Complex, 2nd Floor,H-10 Plaza Cinema Building, Connaught Place, New Delhi-110001 CAR 145 Address: Hangar No. 02,IGI Airport, Domestic Terminal, New Delhi- 110037
53.	SKY ONE AIRWAYS PRIVATE LIMITED, 107/108, G+5 BUILDING, OPPOSITE DOMESTIC ARRIVAL TERMINAL, IGI AIRPORT, NEW DELHI-110037
54.	PAWAN HANS LTD. (A) NRSAFDARJUNG AIRPORT, NEW DELHI-110003 (B)WR- JUHU AERODROME, VILE PARLE (W), S.V. ROAD, MUMBAI
55.	AR AIRWAYS (P) LTD. HANGER NO.4, I.G.I AIRPORT, NEW DELHI - 110037
56.	SHAURYA AERONAUTICS PVT. LTD. QC OFFICE ADDRESS:- 8/19, Mehram Nagar, Delhi-110037 HEAD OFFICE ADDRESS:- T-15, 2nd FLOOR, AWING, GREEN PARK MAIN, NEW DELHI-110016
57.	CIVIL AVIATION DEPARTMENT, GOVERNMENT OF UTTAR PRADESH, LUCKNOW AIRPORT, LUCKNOW - 226009
58.	FALCON AVIATION ACADEMY, FAIZABAD AIRPORT - FAIZABAD (U.P.) - 224001
59.	HINDUSTAN AERONAUTICS LIMITED, FAIZABAD ROAD ,LUCKNOW- 226016
60.	HINDUSTAN AERONAUTICS LIMITED, TAD, CHAKERI, KANPUR -208008 (UP)
61.	FLIGHT LABORATOY, DEPARTMENT OF AEROSPACE ENGINEERING, INDIAN INSTITUTE OF TECHNOLOGY, KANPUR - 208016
62.	BIRD EXECUJET AIRPORT SERVICES P. LTD.
63.	INDAMER MJETS AIRPORT SERVICES PVT LTD HANGER NO 3, IGI AIRPORT, TERMINAL 1, NEW DELHI
64.	HAVEUS AEROTECH PVT LTD, PLOT NO 343 UDHOY VIHAR PHASE IV GURGAON

List of DGCA Approved Indian Maintenance & Repair Organizations

65.	M/S MINTAKA ENTERPRISES PVT. LTD. 8/252, MEHRAM NEHAR, OPP. IGI AIRPORT, DELHI CANTT. 110010
66.	YATI AIR SERVICE PVT LTD DELHI
67.	SARAYA AVIATION PVT. LTD. GATI HANGER, BIJU PATNAIK AIRPORT, BHUBNESHWAR (ODISHA)
68.	SARAYA AVIATION PVT. LTD. HANGAR NO. 02 I.G.I AIRPORT NEW DELHI. 110037
69.	BLUE DART AVIATION LTD, 88-89, OLD INTL AIRPORT, MEENAMBAKKAM, CHENNAI-600 027
70.	INSTRULAB, 67, GST ROAD, TAMBARAM SANATORIUM, CHENNAI- 600047, TN.
71.	ORIENT FLIGHTS (P) LTD, NO:40 GST ROAD, CHENNAI, TN-600 016
72.	MINERVA AVIATION SERVICES, NO.27, PAULRAJ NAGAR VEERAMANI SALAI, KANDANCHAVEDI, PERUNGUDI, CHENNAI-600 096
73.	NANO AVIATION INDIA PVT LTD. 29/45, GANDHI STREET, CHITLAPAKKAM, CHENNAI-600064
74.	AIR CARNIVAL PVT LTD, NO.55, SOUTH END ROAD, KRISHNASAMY NAGAR, RAMANATHAPURAM, COIMBATORE-641045
75.	LEPL PROJECTS LTD. - AIR COSTA SHIV YOGISHWAR ESTATE 59- 13-34, RAMCHANDRA NAGAR, VIAJAYAWADA 520008
76.	GMR AERO TECHNIC LTD, PLOT NO #1, GMR AEROSPACE PARK, GMR HYDERABAD AVIATION SEZ LTD, RGIA, SHAMSHABAD, HYDERABAD - 500409.
77.	TURBO AVIATION PVT. LTD, PLOT NO.22, GAGAN VIHAR COLONY, BESIDE BEGUMPET AIRPORT, HYDERBAD - 500016.
78.	TURBO JET ENGINES (HYD) PVT LTD. SY. NO. 98, PLOT NO. 82(2) MAMMIDIPALLY, NEAR RGI AIRPORT, SHAMSHABAD-500081, RANGA REDDY (DIST.), HYDERABAD
79.	RAJIV GANDHI AVIATION ACADEMY, 7-8-277, SB PLAZA, OLD AIRPORT ROAD, GOUTHAM NAGAR, BOWENPALLY, SECUNDERABAD - 500011
80.	JET AIRWAYS (INDIA) LIMITED JET AIRWAYS HANGER, OPPOSITE INDIAN AIRLINES SPORTS CLUB, KALINA, SANTACRUZ (E), MUMBAI 400029
81.	GO AIRLINES (I) LIMITED PRESSMAN HOUSE, 70A, NEHRU ROAD, VILE PARLE (E), MUMBAI--400099
82.	AIRWORKS INDIA ENGG PVT. LTD. OLD AIRPORT, KALINA MILITARY CAMP, SANTACRUZ (W), MUMBAI--29
83.	AMAN AVIATION & AEROSPACE SOLUTIONS PRIVATE LIMITED 62/63, VIRWANI INDUSTRIAL ESTATE OFF W.E. HIGHWAY GOREGAON (E) MUMBAI-- 400029 MAHARASHTRA
84.	BHARAT AVIATION PVT LTD. 1, SITA DHAM, N P THAKKAR CROSS ROAD VILE PARLE (E) MUMBAI--400057 MAHARASHTRA

List of DGCA Approved Indian Maintenance & Repair Organizations

85.	AHMEDABAD AVIATION AND AERONAUTICS LIMITED AAA HANGER, SARDAR VALLABH BHAI PATEL AIRPORT, AHMEDABAD—380003 GUJARAT
86.	AERO INTERIORS PRIVATE LIMITED PLOT NO. EL--76, TTC INDUSTRIAL AREA ELECTRONIC ZONE, MIDC, MHAPE, NAVI MUMBAI-- 400710 MAHARASHTRA
87.	AEROSPACE TECHNICAL SERVICES PRIVATE LIMITED AIRPORT AUTHORITY OF INDIA, JUHU AERODROME, MUMBAI-- 400056 MAHARASHTRA
88.	CHIMES AVIATION PVT LTD, DHANA AIRSTRIP, PO DHANA SAGAR, MP
89.	DIRECTORATE OF AVIATION, GOVT. OF MADHYA PRADESH, STATE HANGER, RAJA BHOJ AIRPORT, BHOPAL--462030, MP
90.	DIRECTORATE OF AVIATION, GOVT. OF CHHATTISGARH, DRP LINES, POLICE GROUND, RAIPUR
91.	GLOBAL VECTRA HELICORP LTD HANGER NO. C--HE/HF, CIVIL AERODROME VILE PARLE (W) MUMBAI-- 400056 MAHARASHTRA
92.	HELIGO CHARTERS PVT.LTD. HANGAR NO 3A, JUHU AERODROME, VILE PARLE WEST, MUMBAI – 400056
93.	INVISION AIR SERVICES PVT. LTD 4B--4, INDUSTRY MANOR, A.S.M MARG, PRABHADEVI MUMBAI-- 400025 MAHARASHTRA
94.	IASPL, BHOPAL INTERNATIONAL AIRCRAFT SALES PVT. LTD., 1ST FLOOR, IMT BUILDING NH-- 12, BHOPAL JAIPUR ROAD PARVALIA, BHOPAL MADHYA PRADESH-- 462030
95.	KESTREL AVIATION PRIVATE LIMITED JUHU AERODROME MUMBAI-- 400056 MAHARASHTRA
96.	MAX MRO SERVICES PRIVATE LIMITED HANGAR NO. C1, JUHUAERODROME, JUHU MUMBAI-- 400054 MAHARASHTRA
97.	MESCO AIRLINES LTD. JUHU AERODROME, VILE PARLE (W), MUMBAI-- 400 054 MAHARASHTRA
98.	SIMM SAMMI AIRWAYS PRIVATE LIMITED JUHU AERODROME, VILE PARLE, MUMBAI-- 54 MAHARASHTRA
99.	LIVEWEL AIR TEAM 9, NARAYAN UDYOG BHAVAN, LALBAUG INDUSTRIAL ESTATE, DR.AMBEDKAR ROAD, LALBAUG MUMBAI--400 012 MAHARASHTRA
100.	RAYMOND PRIVATE LIMITED HANGER NO.10B JUHU AERODROME S V ROAD VILE PARLE (W), MUMBAI --400056 MAHARASHTRA
101.	THE TATA POWER COMPANY LIMITED HANGAR 2A, JUHU AERODROME MUMBAI--400056 MAHARASHTRA
102.	ACADEMY OF CARVER AVIATION 47D GROUND FLOOR, KHOTACHIWADI, GIRGUAM MUMBAI-- 400004 MAHARASHTRA
103.	THAKUR INSTITUTE OF AVIATION TECHNOLOGY THAKUR COMPLEX, 90 FEET ROAD, KANDIWALI (EAST) MUMBAI-- 400101 MAHARASHTRA
104.	INDAMER AVIATION PVT LTD. HANGER NO.1 JUHU AERODROME, P.O.BOX 6912 MUMBAI-- 400054 MAHARASHTRA
105.	AERO--TECHNICS MAHESH INDUSTRIAL ESTATE,

List of DGCA Approved Indian Maintenance & Repair Organizations

	MIRA BHAYENDER HIGHWAY BHAYENDER (EAST) THANE--401107 MAHARASHTRA
106.	KRIS AERO SERVICES PVT. LTD. 102-A LONAVALA INDUSTRIAL ESTATE, NANGERGAON, LONAVLA, MAHARASHTRA-410401
107.	EPSILON AEROSPACE PRIVATE LIMITED A-167 ,TTC INDUSTRIAL AREA,MIDC, KOPERKHAIRANE,NAVI MUMBAI, MAHARASHTRA-40079
108.	GLOBE MRO SERVICES PVT. LTD NO. 01 , BUILDING NO. 10,HDIL INDUSTRIAL PARK, CHANDANSAR ROAD ,VIRAR (E)THANE, MAHARASHTRA- 401303
109.	RIGHT CHOICE AVIATION PVT. LTD. BETWEEN HANGER 3B AND HANGER 4, JUHU AERODROME, VILE PARLE (W) MUMBAI, MAHARASHTRA- 400056
110.	DHILLON AVIATION PVT. LTD NEW STATE HANGAR,RAIPUR AIRPORT, MANA, RAIPUR, CHHATTISHGARH-492001

List of DGCA Approved Indian Maintenance & Repair Organizations for Overhaul

S.No.	NAME AND ADDRESSES OF APPROVED INDIAN MROs
1	AIR INDIA ENGINEERING SERVICES LIMITED, New Delhi
2	M/S GMR Aero Technic Ltd. Plot No # 1 GMR Aerospace Park, GMR Hyderabad Aviation SEZ Ltd., RGIA, Shamshabad, Hyderabad -500409
3	JET AIRWAYS (INDIA) LIMITED Jet Airways Hanger, Opposite Indian Airlines Sports Club, Kalina, Santacruz (E), Mumbai 400029
4	AIRWORKS INDIA ENGG. Old Airport, Kalina Military Camp, Santacruz (W), Mumbai-29
5	HINDUSTAN AERONAUTICS LTD., Kanpur
6	INDAMER AVIATION PVT LTD. Hanger No.1 Juhu Aerodrome, P.O.Box 6912 Mumbai- 400054
7	AIRWORKS INDIA ENGG. PVT. LTD., Commercial MRO Hangar, Thally Road, Belgondapalli, Hosur-635114, TN